

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

APPEAL No. 197 of 2012 &

I.A. No. 302 of 2011

Dated: 16th May, 2012

Vidharbha Industries Association

... Appellant(s)

Versus

M.S.E.D.C.L. & Ors.

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

12.07.2012.

COURT MASTER